

**Notification No. 1583 /Admin. (Services)/Allahabad dated
19.11.2022**

The Hon'ble Court has been pleased to transfer officers at Serial No. 01 to 06 on administrative grounds to places as shown in Column no. (III) of the table below.

The Hon'ble Court has been further pleased to designate senior Additional District & Sessions Judges as Officers in the District & Sessions Judges and equivalent Rank as shown from Serial no. 07 to 34 and to post them to places as shown in Column no. (III) of the table below.

The necessary Government notifications for officers being posted in LARRA Authorities, Family Courts and Motor Accident Claims Tribunals are to follow in due course. The Officers named as under be accordingly ready to take charge at their new place of posting indicated against their name, on or after 28.11.2022.

| Sl. No. (I) | Name of Officer with designation and present place of posting (II) | Posted As (III) |
|-------------|---|--|
| 1. | Ramesh Chand -I, Principal Judge Family Court, Etawah | P.O, Addl. Commercial Court, Lucknow (newly created court to be made functional) |
| 2. | Ashok Kumar Singh-V, Principal Judge Family Court, Mau | P.O., Motor Accidents Claims Tribunal, Meerut |
| 3. | Mukesh Kumar Singhal, P.O., Motor Accidents Claims Tribunal, Moradabad | P.O., Motor Accidents Claims Tribunal, Hathras |
| 4. | Raj Bahadur Singh Maurya, P.O., Motor Accidents Claims Tribunal, Budaun | Principal Judge Family Court, Etah |
| 5. | Smt. Rajani Singh, Principal Judge Family Court, Ballia | Principal Judge Family Court, Auraiya |
| 6. | Mahendra Singh-III, Principal Judge Family Court, Sultanpur | Principal Judge Family Court, Bulandhshahar |
| 7. | Shiva Nand Singh, ADJ, Kaushambi | P.O., Motor Accidents Claims Tribunal, Moradabad |
| 8. | Mohd. Asharaf Ansari, ADJ, Banda | Principal Judge Family Court, Sultanpur |
| 9. | Smt. Chandra Sheela, ADJ, Faizabad | Principal Judge Family Court, Basti |
| 10. | Ahmad ulla Khan, ADJ, Amroha | Principal Judge Family Court, Aligarh |

| Sl. No. (I) | Name of Officer with designation and present place of posting (II) | Posted As (III) |
|-------------|--|---|
| 11. | Ram Sudh Singh, ADJ, Ghazipur | Principal Judge Family Court, Maharajganj |
| 12. | Virendra Kumar Pandey, Spl. Secy & Addl. L.R. | P.O., Commercial Court, Lucknow |
| 13. | Anil Kumar Vashistha, ADJ, Sant Kabir Nagar | P.O., Motor Accidents Claims Tribunal, Mau |
| 14. | Ram Ichchhuk Yadav, ADJ, Kushinagar | Principal Judge Family Court, Allahabad |
| 15. | Ved Prakash Verma, ADJ, Rampur | P.O, Addl. Commercial Court, Meerut (newly created court to be made functional) |
| 16. | Jagdish Prasad-V, ADJ, Chandauli | Principal Judge Family Court, Ramabai Nagar |
| 17. | Shakeel-ur-rahman Khan, ADJ, Siddharth Nagar | P.O., Motor Accidents Claims Tribunal, Sitapur |
| 18. | Mohd. Rizwanul Haque, ADJ, Hardoi | Principal Judge Family Court, Mau |
| 19. | Phool Chand Patel, ADJ, Meerut | Principal Judge Family Court, Shravasti at Bhinga |
| 20. | Shahid Raza, ADJ, Chitrakoot | P.O., Motor Accidents Claims Tribunal, Kannauj |
| 21. | Ramayan Sharma, ADJ, Basti | Principal Judge Family Court, Faizabad |
| 22. | Veer Kanedi Lal, ADJ, Saharanpur | Principal Judge Family Court, Sambhal at Chandausi |
| 23. | Sudhir Kumar-IV, ADJ, Agra | P.O, Addl. Commercial Court, Agra (newly created court to be made functional) |
| 24. | Mohd. Ghulamul Madar, ADJ, Hardoi | Principal Judge Family Court, Mainpuri |
| 25. | Jamshed Ali, Spl Judge, ADJ, Muzaffar Nagar | P.O., Motor Accidents Claims Tribunal, Kushinagar |
| 26. | Surya Prakash Sharma, Legal Advisor, UPSRTC, Lucknow | P.O., Motor Accidents Claims Tribunal, Barabanki |
| 27. | Rajendra Singh-IV, ADJ, Fatehpur | P.O., Motor Accidents Claims Tribunal, Faizabad |

| Sl. No. (I) | Name of Officer with designation and present place of posting (II) | Posted As (III) |
|-------------|--|--|
| 28. | Udai Pratap Singh, Registrar (J.) (Accounts), High Court (Lucknow Bench) | P.O., Addl. Commercial Court, Gautambudh Nagar (newly created court to be made functional) |
| 29. | Bans Bahadur Yadav, ADJ, Mainpuri | P.O., Commercial Court, Kanpur Nagar |
| 30. | Mahendra Nath, ADJ, Balrampur | P.O., Motor Accidents Claims Tribunal, Raebareli |
| 31. | Prithvi Pal Yadav, ADJ, Fatehpur | Principal Judge Family Court, Ballia |
| 32. | Ram Kesh, ADJ, Buduan | P.O., Motor Accidents Claims Tribunal, Buduan |
| 33. | Anand Prakash-II, ADJ, Kannauj | Principal Judge Family Court, Etawah |
| 34. | Ajay Krishna, ADJ, Sitapur | P.O., LARRA, Lucknow |

The Officers as above other than those at sl. No. 01, 23 and sl. No. 33 be ready to hand over their charge on or after 28.11.2022.

The courts shown in Column III, for serial nos. 01 and 23 are to become functional subject to completion of necessary infrastructure. Accordingly, the Officers at sl. No. 01, 23 and sl. No. 33 shall take charge at their destination stations upon intimations/directions to that effect which are to follow shortly.

Dated: 19.11.2022

Sd/-

(ASHISH GARG, H. J. S.)
REGISTRAR GENERAL